

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Saturday, 20th September, 2025:**

The Division Bench comprising of **Hon'ble Shri Justice Kamal Khata and the Hon'ble Shri Justice Arif S. Doctor** will take up vacation bench matter and will sit in **Chamber No. 26 at 2.45 p.m.** and will take up the following matter for direction as per the board to be notified separately.

ORIGINAL SIDE

**Writ Petition (L) No. 15016 of 2025
for speaking to the minutes**

Dated this the 19th day of September 2025.

By Order,

Sd/-
(H.M. Bhosale)
Registrar (Judl-I),
High Court, A.S. Bombay

Sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay